

(B) List of project pending under PRASAD Scheme

A project, 'River cruise in Varanasi', has been approved by the Central Sanctioning and Monitoring Committee (CSMC) for an amount of ₹ 10.72 crores. However, the same is awaiting final sanction on account of lack of environmental clearance.

Funds allocated to Jammu and Kashmir

2378. SHRI SHAMSHER SINGH MANHAS: Will the Minister of TOURISM be pleased to state:

(a) the total funds allocated to Jammu and Kashmir for the year 2016-17 and 2017-18 under the Ministry;

(b) the details of funds allocated region-wise in the State; and

(c) the details of funds utilization in the years 2015-16 and 2016-17?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) to (c) The Hon'ble Prime Minister had announced the Development Package for Jammu and Kashmir on 7.11.2015 which includes (i) Development of Tourism in the State for ₹ 2000 crore (Projects for ₹ 400 crore each year for 5 years) for New Projects and (ii) Construction of Government Tourist assets in lieu of damaged/destroyed assets for ₹ 100 crore.

The following projects have been sanctioned under PM Development Package for Jammu and Kashmir under Himalayan Circuit in Jammu and Kashmir under Swadesh Darshan Scheme during 2016-17:—

(₹ in crore)

Sl. No.	Name of the Project	Amount Sanctioned
1.	Integrated Development of Tourist Facilities at Jammu-Rajouri-Shopian-Pulwama Circuit in Jammu and Kashmir.	96.38
2.	Integrated Development of Tourist Facilities at Mantalai-Sudhmahadev-Patnitop in Jammu and Kashmir.	97.82
3.	Integrated Development of Tourist Facilities at Anantnag-Kishtwar-Pahalgam-Daksum-Ranjit Sagar Dam Circuit in Jammu and Kashmir.	96.39
4.	Integrated Development of Tourist Facilities at Gulmarg-Baramulla-Kupwara-Leh Circuit in Jammu and Kashmir.	96.93

Sl. No.	Name of the Project	Amount Sanctioned
5.	Integrated Development of Tourist Facilities under the Construction of Assets in lieu of those Destroyed in Floods in 2014 in Jammu and Kashmir.	98.70

In addition to above, following projects have also been sanctioned in Jammu and Kashmir in 2016-17:

(₹ in crore)

Sl. No.	Name of the Project	Amount Sanctioned
1.	Integrated Development of Tourism Infrastructure Projects in the State of Jammu and Kashmir (Himalayan Circuit) under Swadesh Darshan scheme.	82.97
2.	Development at Hazratbal in Jammu and Kashmir under PRASAD scheme.	42.02

Hospitality Development and Promotion Board

†2379. SHRI AMAR SHANKAR SABLE: Will the Minister of TOURISM be pleased to state:

- the current status of Hospitality Development and Promotion Board (HDPB);
- by when Government plans to establish HDPBs in every State;
- the States where HDPBs have been established till date and the details of the progress made in this direction; and
- the State-wise details of the funds allocated by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) Hospitality Development and Promotion Board (HDPB) was created in the Ministry of Tourism, Government of India *vide* Notification issued on 21.01.2011.

(b) and (c) The Ministry of Tourism, Government of India has no plan to set up HDPB in every State/Union Territories. However, all State Governments and Union Territories have been advised to set up similar Boards in their respective States/Union Territories. As on date, the State Government of Maharashtra has set up this board.

† Original notice of the question was received in Hindi.